#### 423 *Re. Discontinuation of air services*

SHRI DINESHBHAI THIVEDI: We do not want you to protect anybody. We definitely want you to protect the institution. I would request you that the Government should not protect individuals, but should protect institutions .J. . (Interruptions)' and enquire into this report.

[RAJYA SABHA]

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He  $i_s$  talking about the weaker section . . .

# Re. Indefinite fast by employees of Food Corporation of India

SHRI J. S. RAJU (Tamil Nadu): Sir, the employees of Food Corporation of India are on an indefinite fast in Delhi in front of the FCI's Head Office. On the same subject, my friend T. G. Venkatraman raised a Special Mention to attract the attention of the Central Government. But there is no response at all. I urge upon the Government to come forward to settle the issue amicably. There iare grievances of the Scheduled Caste eimployees in relation to their promotions which are long overdue.

# Re: Discontinuation of air services by Vayudoot in Delhi

श्री मोहम्मद सलीम (पश्चिमी वंगाल) : उपसभाध्यक्ष जी, दिल्ली क्षेत्र में वायुदूत खत्म किया जा रहा है। दिल्ली क्षेत्र में वायुदूत की सर्विस वन्द है। जो मजदूर या एम्प्लोइज यूनियन बनाते हैं उनको सजा दी जा रही है। ट्रेड यूनियन को कोई ग्रधिकार नहीं है। वायुदूत के रुपये ए०एन० जैंड बैंक में फिक्सड डिपोजिट कर दिए गए हैं। सविस बंद है, वर्कर्स लोग काम नहीं कर रहे हैं और उनको विक्टमाईज किया जा रहा है क्योंकि वह एसोशियेशन बनाना चाहते है। मैं चाहता हूं कि इस मामले पर सरकार, जो सिविल एविएशन मिनिस्ट्री है वह मुदाखक्षत करे। मैंनेजिंग डायरेटर ग्रपने भाई-भतीजों को भर्ती कर रहे हैं श्रीर प्राइवेट एयर टैंक्सी सर्विस के स्वार्थ के लिए बायुदूत को बंद करवाया गया है। बहां के मजदूर वहां के एम्प्लोइज के खिलाफ वह एक्शन ले रहे हैं। (व्यवधान) पहले वह मोदी एयर टैक्सी सर्विस के थे। ... (व्यवधान)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); No, Special Mentions.

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): Sir, I am on a point of order . . . Not on this Problem.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Malaviya, I allowed you . . . (*Interruptions*) ... I cannot allow everybody . . .

(Interruptions) . . . Please listen to . . . (Interruptions) . . . You raise one issue.

# श्रीमती सत्या बहिन (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, मैं महिलाग्रों का मामला उठाना चाहती हूं।

SHRI SATYA PRAKASH MALAVIYA: Sir, in the Second Supplementary list of Business which is circulated, it is stated that the discussion on the Motion for Appointment of Members to the JPC would be taken up immediately after "papers to be Laid 'on the Table". What is going to happen on this item? HE VICE-CHAIRMAN (SHRI JAGESH DESAI): Till now, this is going on. What is to be done? Zero

Hour started. What can I do?...... (*Interruptions*) . . . Let us complete Special Mentions. There are only two Special Mentions. We shall take it up after Special Mentions.

SHRI SATYA PRAKASH MALAVIYA; After Special Mentions . . .

#### 4&5 Re. Discontinuation of [7 Air Services .....

SHRI DINESHBHAI TRIVEDI: (Gujarat): Would thq Government react on what I said? Sir, I have information. I have documents. I can prove it. I challenge the Finance Minister . . . *{Interruptions}* 

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): This will not go on record . . . (*Interruptions*) ...

SHRI S. JAIPAL REDDY (Andhra Pradesh): Mr. Vice-Chairman, what Dmeshbhai Trivedi said is very serious and urgent and kindly ask the Government to react.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The JPC will take into account all these aspects.

श्वी प्रमोद महाजन (महाराष्ट्र) : उपसभाध्यक्ष जी, ब्राज के सभाचार पतों में फेयर वैल्थ फाइनेसियल सेविसेज लि० मूँ कर्नाटक के कुछ मंतियों के गुष्त शेयर हैं, इस प्रकार की जानकारी छपी है । ...(ध्यवधान) इप पर जो जे०पी०सी० चर्चा करे ...(ध्यवधान) लेकिन प्रधान मंत्री जी इन मंत्रियों को निकालने को ...(ध्यवधान)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI). Again, I tell you. all these aspects dan; .foe discussed with the JPC. Please don't raise this . . . (*Interruptions*) ... I am not allowing you. I will not allow anything which the JPC can decide. I will not allow . . . (*Interruptions*). . . . Now, Mr. Javali.

श्रीमती सत्या बहिन : उपसभाध्यक्ष जी, मैं महिलाओं के बारे में कहना चाहती हूं । कल मैं जिस स्पेशल मेंधन पर महि-लाग्रों के बारे में बोली थी, उसमें से एक महिला की मृत्यु सवाई मान*िंह* स्रस्पताल म हो चुकी है । स्रपराधियों को वना रहे है, उनकी गिरफ्तारी नहीं होने दे रहे हैं । कल जो महिलाग्रों का मामला मैने

\*Expunged as ordered by the Chair

बताया था, उनकी हालत बहुत गम्भीर है । एक महिला की मृत्यु हो चुकी है । क्योंकि वह \* के व्यवसायी है जिन्होंने वह मिलावटी तेल बेचा था । उनको बचाने की कोशिश की जा रही है।... (व्यवधान)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Please ... (Interruptions) ... I take strong objection .. (Interruptions)

श्री सुदर सिंह भंडारी (राजस्थान) : उपक्षभाध्यक्ष महोदय, मुझे एक ही निवेदन करता है । घटनाम्रों का वर्णन श्राप करवाना चाहें करवा लीजिए । लेकिन ग्रगर किसी पार्टी का नाम लिया गया है तो उसका प्रतिवाद करना पडेगा । ... (व्यवधान) फिर किसी भी पार्टी का नाम जायेगा नाम बिना प्रतिवाद के नहीं जायेगा ... (व्यवधान)

THEVICE-CHAIRMAN(SHRIJAGESHDESAI):lwillhave tosee the record.(Interruptions)Pleasesitdown...(Interruptions)Pleasesitdown...(Interruptions)...Please sit down...(Interruptions)...If any name is given, I will see the recordand expunge it...(Interruptions)

SHR'I DINESHBHAI TRIVEDI: Sir, I am on a point of order . .. *terruptions*) ... I am on a point of order. . . (*Interruptions*)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): No, please... (In. *terruptions*). . .

SHRI DINESHBHAI TRIVEDI: Sir, I am on a point of order... (*In-terruptionsQ*...1 am on a point of order... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): On what? ... (Interruptions!) ...

SHRI DINESHBHAI TRIVEDI: jMy point of order is ... (*Interruptions*) ... Sir, I cannot shout ... (*Interruptions*) ...

अीमती सत्या बहिन : मान्यवर, उन लोगों'को ग्रभी तक गिरफ्तार नहीं किया है ... (व्यवधान). THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mrs. Satya Bahin please sit down... (Interruptions)... Please sit down... {Interruptions)...

[RAJYA SABHA]

SHRI DINESHBHAI TRIVED1: Sir, my point of order is... (Interruptions) ...

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Sir, .. (Interruptions) ...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Please sit down... (Interruptions)... You please sit down... (Interruptions) ...

DR. JINENDRA KUMAR JAIN: Everytime I get up, you say, "Sit down."... (Interruptions)...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); Please sit down... (*Interruptions*) ... 1 am not allowing you. Please sit down... (*Interruptions*) ... I explained fo you ... (*Interruptions*) ...

DR. JINENDRA KUMAR JAIN: Everytime I get up, you say, "Sit down.". If there are rules, the rules are for everybody... (Interruptions)..

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): If you behave like this, I will have to name you ... (Interruptions)...

DR. JINENDRA KUMAR JAIN: Whenever I get up, you always say, "Sit down." ... (Interruptions) ... What is this?... (Interruptions)..,

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mathurji, you please tell him that he should not behave like this... (Interruptions)... He cannot defy the Chair... (*Interruptions*) ...

DR. JINENDRA KUMAR JAIN: But, everytime I get up, you say; "Sit down."... (Interruptions)...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): You came to me and I explained  $t_0$  you...(Interruptions)... Please sit down.

DR. JINENDRA KUMAR JAIN: This is not fair... (*Interruptions*) ...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I have told you already. . . (*Interruptions*) ...

DR. JINENDRA KUMAR JAIN: This is not fair... (*Interruptions*) ... The rules are for everybody. Everybody gets up and says something... (*Interruptions*)... But, the moment 1 get up, you say, "Sit down." ... (*Interruptions*) ...

THE VICE-CHAIRMAIN (SHRI JAGESH DESAI): You came to me and I asked you what your point was... (Interruptions)... I explained to you. .. (Interruptions) ...

DR. JINENDRA KUMAR JAIN: The same rule should be there for everybody... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); You wanted to raise an issue which is one year old (*Interruptions*) ...

DR. JINENDRA KUMAR JAIN: How do you know? ... (Interruptions) ... How do you know?... (*Interruptions*) ...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): You sit down... (*Interruptions*) ...

DR. JINENDRA KUMAR JAIN: This is not fair... (*Interruptions*)...

SHRI DINESHBHAI TRTVEDI: Sir, I am. on my point of order... (*Interruptions*)... The Chair is most honourable and we will all abide by the Chair's ruling. I just wanted to mention that at present the JPC has not yet been constituted officially. So, we should be allowed to say what toe have to say about it ... (*Interruptions*) ...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): You see, daily something about it. appears in the Press. I should also allow daily?...

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(Interruptions)\_ Every day some thing or the other appears about it in the the Press... (Interruptions) ... Should I also allow daily?... (.Inter ruptions) ... All the Members would have seen the newspapers and they will take note of it ... (Interruptions) ....Do you think that this is the only issue to be raised?... (Interrup tions) ...

SHRI FRAMOD MAHAJAN: Sir, todoy it has appeared in the papers... (Interruptions?)... In the securities scam, two Ministers from Karnataka are involved... (Interruptions)... The Prime Minister has to keep his p'ro-mise... (Interruptions) ... that he will drop whosoever is connected with the scam... (Interruptions) ..

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Yes, Mr. Jevali.. (Interruptions)...

SHRI J. P. JAVALI (Karnataka)' Sir, I am raising a very important matter which is connected with tourism in Karnataka... (*Interruptions*)...

SHRI MENTAY PADMANA-BHAM (Andhra Pradesh): Sir a small point. Kindly excuse me... (*Interruptions*)... Sir, this second Order Paper has been circulated just now... (*Interruptions*)... and we are not in a position to know when this item will be taken up... (*Interruptions*) ...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I will inform you ... (Interruptions)... I will inform you just now ... (Interruptions) ... Iwill let you know now... (Interruptions) ...

SHRI MENTAY PADMANA-BHAM: Sir, this item is to be taken *up* after the Papers are laid on the Table... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Just a minute, please... (Interruptions)... The Minister is not here just now... (Interruptions) ...

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SHRI MENTAY PADMANA-BHAM: The Papers have already been laid and it is written here that this is to be taken up immediately after the Papers are laid on the Table ... (*Interruptions*) ...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Let us also understand that before the Papers were laid, we started the Zero Hour... (*Interruptions*)... Let us also understand that... (*Interruptions*)... We have to find fault with ourselves also ... (*Interruptions*) ...

SHRI MENTAY PADMANA-BHAM: No, no. I just want you to indicate when it will be taken up... (Interruptions) ...

THE VICE-CHAIRMAN (SHRI JAEGSH DESAI): I will indicate just now ...( Interruptions)... I WiU let you know. In the meantime. Mr. Javali can make his Special Mention... (Interruptions) ...

SHRI MENTAY PADMANA-BHAM: I am not objecting to that. But just indicate the time... (Interruptions) ...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); Just wait. In the meantime, Mr. Javali can make his Special Mention... (Interruptions)...

श्री जगवीश प्रसाद मापुर (उत्तर प्रदेश) : श्रीमन, में प्रोसीजर के कारे में एक निवेदन करना चाहता हूं कि घाफने ठीक फरमाया है कि पेपर ले नहीं हुए प्रौर जीरो ग्रावर शुरू हो गया लेकिन ग्राप स्पेक्षल मेंशन ले उससे पहले पेपर ले होने चाहिए ग्रार उसके बाद स्पेक्रल मेंशन लेने चाहिए ।

SHRI MENTAY PADMANA-BHAM: Papers have already been laid... (Interruptions)...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I understand your anxiety ... (Interruptions) .... I understand your anxiety I have asked the officials to go and find out. I will let you know... (Interruptions) SHRI SATYA PRAKASH MALA-VIYA: Why then it was printed like this?... (Interruptoins) ...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): First of all, we have to blame ourselves... (*Interruptions*) ... First of all, we have to blame ourselves. Let us be very frank about it. I say this because we started the Zero Hour before this was taken up. It was circulated earlier. It was circulated before the Zero Hour. But we have started this first... (*Interruptions*)...

,. , SHRI SATYA PRAKASH MALA - VIYA: My point is that no Minister rose to read it.

DR. JINENDRA KUMAR JAIN: Why is the Minister not here?

SHRI PRAMOD MAHAJ AN: Is there any problem about the names? Are the names not finalised?

SHRI N. E. BALARAM (Kerala): For the time being, they can withdraw.-. it. - Whenever they want, they can introduce it.

SHRI PRAMOD M AHA J AN: The Leader of the House must inform us i as to what is happening.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI). I told you, I am finding it out. Yes, Mr. Dipen Ghosh.

SHRI DIPEN GHOSH: Mr. Vice-Chairman, Sir, according to the second Supplementary List of Business, this Resolution was to be moved. after the Papers are laid on the Table-But, in the meantime, the Zero Hour also intervened the Papers have already been laidi but some difficulties, , ,we assume, have arisen. Anyway, ' the House cannot remain In a vacuum-So, let the Special Mentions be taken up. ' And before the House is adjourned for lunch, I think, they will come and do it.

THE' VICE-CHAIRMAN (SHRI ,. JAGESH DESAI): Yes, before the lunch.

SHRI PRAMOD M AHA J AN: With due apology  $t_0$  th<sub>e</sub> House.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Both ways. We should also apologise. Let  $u_s$  be fair. I am fair and I want you to be fair also.

SHRI PRAMOD M AH A J AN: Sir, you are in the Chair. If you want to blame the House, I don't mind...

SHRI DIPEN GHOSH (West Bengal): Let the Chair take the House into confidence.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): It cannot be one-way traffic. Yes, Mr. Javali.

SHRI V. GOPALSAMY: Sir, I want to make a submission, not on this subject but on a different subject. Sir, education is a concurrent subject.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): No, no. I have allowed Mr. Javali.

# SPECIAL MENTION

# Need for inclusion of Karnataka in the National Action Flan for Tourism

SHRI J. P. JAVALI (Karnataka): Mr. Vice-Chairman, Sir, I want to draw the attention of the Government through this Special Mention to a very important matter which is affecting tourism in Karnataka and which, in turn, is going to affect tourism in India.

Sir, recently, the Central Government has announced<sup>1</sup> a National Action Plan for providing a major boost to tourism in India. South India Which was not getting adequate attention in the recent past is now being considered' for development as a tourist destination. Unfortunately, Karnataka, which has enormous potential, has been totally neglected. It